

(b) if so, the details of the proposed new lines and the funds allotted for the purpose?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON): (a) No, Sir.

(b) Does not arise.

QUOTA FOR WAGON BUILDING

*723. SHRIMATI SARLA BHADURIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that sometime between the 1st April, 1968 and March, 1969, the Railway Board had given instructions to the inspecting officers in the Railways not to pass beyond a specified number of wagons manufactured by each of the wagon builders in the private sector;

(b) if so, whether a statement showing the quota fixed for each wagon builder including the railway workshops during the aforesaid period will be laid on the Table of the House;

(c) the basis on which these quotas were fixed in respect of each wagon builder; and

(d) whether any such quota was similarly fixed in respect of wagons manufactured by the railway workshops?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON): (a) No, Sir.

(b) and (c) Do not arise.

(d) No, Sir.

STAINLESS STEEL PROCESS

*724. SHRI K. P. SUBRAMANIAMENON: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether Government's attention has been drawn to a new process developed by a retired Indian metallurgist for manufacturing stainless steel indigenously;

(b) whether this process has been patented as Indian Patent Specification No. 21020; and

(c) whether Government have considered the possibility of exploiting this

patent by manufacturing this stainless steel in Defence Ordnance Factories?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a) Yes, Sir. It is a process for manufacture of iron aluminium and manganese alloy claimed to possess corrosion resistance properties.

(b) Yes, Sir.

(c) As far as it is known, the process is still in the developmental stage.

CRISIS IN STEEL WIRE INDUSTRY

*725. SHRI M. K. MOHTA: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether it is a fact that the steel wire industry in the country is facing acute shortage of raw material;

(b) whether it is also a fact that the Industry had suggested to Government the revision of the import policy of 1969-70 with a view to meeting the shortage of raw material;

(c) whether Government have accepted the suggestion and if so, the steps taken in this direction; and

(d) if not, the reason therefor and the steps taken by Government to meet the shortage of raw material indigenously?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a) to (d) There is at present shortage of wire rods for the wire drawing units largely in respect of High Carbon Wire Rods and Alloy Steel Wire Rods. In the light of various representations received, import licensing policy for special types of wire rods during 1969-70 has been liberalised. At the same time to increase indigenous availability; special billet allocations from the reserve quota have also been made to the concerned re-rollers.

CIRCULAR RAILWAY IN MADRAS

*726. SHRI THILLAI VILLALAN: SHRI S. SIVAPRAKASAM:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have under consideration any proposal to construct

a circular railway in Madras City in 1969-70; and

(b) if so, what are the details thereof?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON): (a) No, Sir.

(b) Does not arise.

सिंडर लिये बिना भुगतान

*727. श्री राम सहाय : क्या रेल मंत्रा यह बनाने की कृपा करेंगे कि:

(क) क्या यह सच है कि जून, जुलाई और अगस्त, 1969 में देगन गंज, भिलावा और बासोदा रेलवे स्टेशनों पर सिंडर लिये बगैर कोयले के डेकेदार के नाम झूठे बिल पास किये गये थे और उसके मूल्य के रूप में चार हजार रुपये का भुगतान किया गया था; और

(ख) यदि हाँ, तो इसके लिए कौन-कौन कर्त्तव्य निरीक्षण उद्धार किये गये ?

†[PAYMENTS MADE FOR UNDELIVERED CINDER

*727. SHRI RAM SAHAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that during the months of June, July and August, 1969, fake bills were passed in favour of a coal contractor without actually taking delivery of cinder at Degun Ganj, Bhilsa and Basoda railway stations and a payment of Rs. 4,000 was made as cost thereof; and

(b) if so, the details of the officials held responsible ?]

विधि तथा समाज कल्याण और रेल मंत्री (श्री पी. गोविन्द मेनन) : (क) जी नहीं ।

(ख) सवाल नहीं उठता ।

†[THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON): (a) No, Sir.

(b) Does not arise.]

†[] English translation.

ATTACK ON RAILWAY GUARDS

*728. DR. B. N. ANTANI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Shri Prem Dass, Guard in the Jhansi Division of the Central Railway was attacked and robbed at Garhmanu station on that Railway on the 7th November, 1969 and that the Jhansi Branch of the All India Guards Council sent communications to the concerned authorities in this connection;

(b) whether such cases are on the increase in the Moradabad Division of the Northern Railway and 4/5 cases have occurred very recently and the railway guards who are employed on goods trains are generally the victims of such happenings; and

(c) the details of the action being taken to prevent such incidents over the Indian Railways and especially in the affected sections/divisions?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON): (a) Shri Prem Dass, Guard was assaulted and robbed on 7-11-1969 at Garhmanu Railway station while working on 754 Up Goods train. No representation from the Jhansi Branch of the All India Guards Council is traceable.

(b) Only one case of assault on Guard took place in 1968 and two cases in 1969 in the Moradabad Division of Northern Railway.

(c) The following steps are being taken :

(i) Railway Protection Force escorts are being provided for the safety of Guards working on Goods Trains by night on affected sections;

(ii) R.P.F. staff have been directed to extend active co-operation to G.R.P. and Civil Police in tracking down criminals responsible for such incidents on Railways;

(iii) G.R.P. escorts are provided on all important night passenger trains to ensure safety of Railway officials and passengers;

(iv) Close liaison is maintained at all levels with Government Railway Police and Civil Police with a view to